

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 21.11.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1347/2022 in IA (IBC)/238/2022 in CP (IB) No.234/7/HDB/2020
NAME OF THE COMPANY	Velugu Engineering and Enterprises (P) Ltd
NAME OF THE PETITIONER(S)	Bhagnagar Inverstments and Trading (P) Ltd
NAME OF THE RESPONDENT(S)	Velugu Engineering and Enterprises (P) Ltd
UNDER SECTION	7 of IBC

ORDER

IA No. 1347/2022 in IA NO. 238/2021

No representation for the Applicant.

This is an application filed by the Liquidator praying to receive the 4th Progress Report for the quarterly period ending 30.09.2022. The report is received subject to hearing.

Accordingly IA No. 1347/2022, is allowed and disposed of.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL